

A Pilot Project for 'Direct Transfer of Cash Subsidy of PDS Kerosene' was launched in the Block Kotkasim, District Alwar (Rajasthan) in December 2011 by MOP & NG, in collaboration with Government of Rajasthan. As per the report of the State Government of Rajasthan there has been a decline in consumption of Kerosene and consumption has reduced by almost 60% of the allocation. Subsidy is transferred into the Bank account of PDS SKO beneficiaries.

In this scheme the PDS SKO moves at full market price at all points of supply including the PDS beneficiary. The subsidy which is the difference between the market price and the subsidized rate is transferred to the bank account of the beneficiary in advance by the State Government.

These schemes aim to plug leakages in PDS Kerosene and LPG distribution and reduce resultant outgo of subsidy on account of leakages.

The scheme for Direct Cash Transfer of Cash Subsidy on PDS Kerosene, 2012 was then finalised in consultation with Ministry of Finance and same was notified by MoP&NG on 11.10.2012. Eleven states/UTs indicated their willingness to join the scheme and three states have so far indicated the specific districts where the scheme would be implemented during 2013-14.

(c) "Delivered Supply Scheme" is partly functional in the States of Bihar, Jharkhand, Tamil Nadu and Uttarakhand. No expansion of the scheme is planned.

(d) Does not arise, in view of the above.

Oil and Gas Exploration in Rajasthan

†1362. SHRI ASHK ALI TAK: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the names of the areas of Rajasthan where exploration of gas and oil reserves are being carried out along with the details of the companies engaged in the said exploration; and

(b) the names of the areas where gas and oil reserves have been found along with the quantity thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) The details of active blocks in Rajasthan under the PSC regime, including the districts, the names of the Operators/Consortium Partners are given in the Statement (*See below*).

†Original notice of the question was received in Hindi.

In addition to above, Oil & Natural Gas Corporation (ONGC) have 5 PML blocks namely, Manhera Tibba, Bakriwala, Ghotaru Ext-I & Chinnewala Tibba and South Khartar and Oil India Limited (OIL) have 2 PML areas, namely, Jaisalmer and Baghewala.

(b) So far, under the PSC regime, oil and gas reserves have been established in the following blocks in Rajasthan based on the approved Field Development Plans (FDPs) of oil and gas discoveries by the Management Committees (MCs):

- Recoverable oil reserves of 563 Million Barrels and gas reserves of 43 Billion Cubic Feet (BCF) have been established in RJ-ON-90/1 block, operated by M/s. Cairn India Limited in Barmer and Jalor districts.
- Recoverable gas reserves of 246 BCF have been established in RJ-ON/6 block in Jaisalmer district, operated by M/s. Focus Energy Ltd.

Further, 1 oil discovery has been reported by the Operator Oil India Ltd. in the block RJ-ONN-2004/2, in Bikaner and Jaisalmer districts. The Reserve (Contingent Resource of Heavy Oil) as on 01.04.2013 in respect of Punam Structure of Block RJ-ONN-2004/2 is 1.9 MMT.

As far as ONGC is concerned, it has made 8 (7 new prospects & 1 new pool) discoveries of gas in Jaisalmer Basin falling in Jaisalmer district, Rajasthan. These discoveries have been made in Manhera Tibba (1967), Ghotaru (1983), Kharatar (1990), Bakhri Tibba (1990), Bankia (1990), Sadewala (1997) and Chinnewala Tibba (2003). Chinnewala Tibba is the largest discovered Gas field till date and Feasibility Report for its development is in progress. So far, 5.38 BCM of In-Place Gas Volume & 2.61 BCM of Ultimate Gas Reserves have been established by ONGC in its acreages in Jaisalmer Basin as on 01.04.2013.

So far as the Oil India Limited (OIL) is concerned, there are three producing gas fields in Jaisalmer ML, namely, Dandewala, Tanot & Baggitibba, The Gas Reserve Position (Balance Recoverable Reserves) as on 01.04.2013 in respect of 1P; 2P & 3P are 1432 MMSCUM; 3238 MMSCUM & 5904 MMSCUM respectively.

Further, OIL has also discovered Heavy oil in Baghewala Structure and TVW- 2 Structure in Baghewala ML having Reserve (Contingent Resource) as on 01.04.2013 as 25 MMT and 1.0 MMT respectively.

Statement

The details of active blocks in Rajasthan under the PSC regime, including the districts, the name of the operator/ consortium partners.

Sl. No.	Blocks	Operator/ Consortium with Participating Interest (PI)	District
1	2	3	4
1	RJ-ON/6	Focus Energy Ltd. (10), iServices Investments Limited (65) & Newbury Oil Company Limited (25)	Jaisalmer
2	RJ-ON-90/1	Cairn Energy India Pty Ltd. (35), Cairn Energy Hydrocarbon Ltd. (35) & Oil and Natural Gas Corporation Ltd. (30)	Barmer, Jalore
3	RJ-ONN-2003/2	Focus Energy Ltd. (10) & Birkbeck Inv. Ltd (40) & X OIL (50)	Jaisalmer, Barmer and Jodhpur
4	RJ-ONN-2004/1	Gujarat State Petroleum Corporation Ltd. (22.22), Gas Authority of India Ltd. (22.22), Hindustan Petroleum Corporation Ltd. (22.22), Hallworthy (Panama) (11.11), Nitinfire (New Delhi) & Bharat Petroleum Corporation Ltd. (10)	Ganganagar, Hanuman Garh
5	RJ-ONN-2004/2	Oil India Ltd. (75) & Geoglobal Resources Ltd. (25)	Bikaner, Jaisalmer
6	RJ-ONN-2005/1	Hindustan Oil Exploration Company Limited. (33.34), Bharat Petroleum Resources Ltd. (33.33) & IMC Ltd. (33.33)	Jaisalmer
7	RJ-ONN-2005/2	Oil India Ltd. (60), Hindustan Oil Exploration Corporation Ltd. (20) & HPCL Mittal Energy Ltd. (20)	Jaisalmer
8	RJ-ONN-2005/3	Gujarat State Petroleum Corporation Ltd. (60) & Oil and Natural Gas Corporation Ltd. (40)	Jaisalmer

1	2	3	4
9	RJ-ONN- 2010/2	Focus Energy Limited (10) & Birkbeck Investments Limited (90)	Jaisalmer, Barmer
10	VN-ONN- 2003/1	Oil and Natural Gas Corporation Ltd. (100)	Kota and Jhalawar
11	VN-ONN- 2004/1	Oil and Natural Gas Corporation Ltd. (100)	Bundi, Kota, Chittaurgarh, Bhilwara
12	VN-ONN- 2004/2	Oil and Natural Gas Corporation Ltd. (100)	Jhalawara, Kota & Baran
TOTAL			

(Operators are indicated in Bold)

CFAs of oil companies in Jammu

1363. SHRI G. N. RATANPURI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the consumption of transformer oil and tree spray oil is highest in Kashmir division of Jammu and Kashmir;

(b) whether the Carrying and Forwarding Agent (CFA) of oil companies are located in Jammu and not in Kashmir;

(c) whether the oil companies refusal to appoint CFAs for these products in Kashmir and insist that consumers should purchase their requirements from Jammu;

(d) whether Jammu-Srinagar Highways gets closed in bad wheather which affects smooth supply of essentials to Kashmir; and

(e) if so, whether Government would direct the oil companies to have CFAs in Kashmir instead?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) The public sector Oil Marketing Companies (OMCs) viz. Indian Oil Corporation Limited (IOCL), Hindustan Petroleum Corporation Limited (HPCL) and Bharat Petroleum Corporation Limited (BPCL) have reported that the data to establish whether the consumption of transformer oil is highest in Kashmir division is not available. Consumption of tree spray oil is reported to be high in Kashmir division.